

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF 7 HUGHES – Real Estate Project
of ROHAN DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	7 HUGHES – Real estate Project of ROHAN DEVELOPERS PRIVATE LIMITED (Project wise CIRP)
2.	Date of incorporation of corporate debtor	30th December 1992
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U65990MH1992PTC070212
5.	Address of the registered office and principal office (if any) of corporate debtor	7th Floor, Office No 7N, The Ruby, 29, Senapati Bapat Marg, Dadar (W), Mumbai, Maharashtra, India - 400028
6.	Insolvency commencement date in respect of corporate debtor	06th February, 2025 to be read as the "corrected order" - Project wise CIRP
7.	Estimated date of closure of insolvency resolution process	05th August, 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr.Neehal Mahamul Pathan Reg.No.IBBI/IPA-001/IP-P/01561/2018-19/12406
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Plot No.27, R.S.No.825, Sahjeevan Parisar, Near TPM Church, Behind Circuit House, Kolhapur 416 003 MH Email- ca.neehal@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Plot No.27, R.S.No.825, Sahjeevan Parisar, Near TPM Church, Behind Circuit House, Kolhapur 416 003 MH email- cirp.7hughes@gmail.com
11.	Last date for submission of claims	20th February, 2025
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the Interim Resolution Professional	Allottees only under Real Estate Project - 7 HUGHES of Rohan Developers Private Limited
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Rakesh Chaturvedi IP Reg.No IBBI/IPA-001/IP-P00242/2017-18/10471 2. Vithal M Dahake IP Reg.No. IBBI/IPA-003/IP-N000117/2017-2018/11296 3. Vikas Khiyani IP Reg.No. IBBI/IPA-001/IP-P-02738/2022-2023/14194
14.	(a) Relevant Forms and (b)Details of authorized representatives are available:	a) Weblink: https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the 7 HUGHES, the Real Estate Project of M/s. ROHAN DEVELOPERS PRIVATE LIMITED (Project wise CIRP) on 06 th February, 2025

The creditors of 7 HUGHES, the Real Estate Project of M/s. ROHAN DEVELOPERS PRIVATE LIMITED. are hereby called upon to submit their claims with proof on or before 20 th February,2025 to the interim resolution professional at the address mentioned against entry No. 10.

The proof of claims is to be submitted by way of the following specified forms :

- Form B – Proof of claims by Operational Creditors except workmen and employees
- Form C – Proof of claims by Financial creditors
- Form CA – Proof of Claims by Financial Creditors being allottees in a class (Homebuyers or Allottees)
- Form D – Proof of claims by Workmen and/or employees Financial creditors
- Form E – Proof of claims by Authorised Representative of workmen and employees
- Form F – Proof of claims by Creditors (other than operational Creditors and Financial creditors)

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA

Submission of false or misleading proofs of claim shall attract penalties.

Neehal Mahamul Pathan

Interim Resolution Professional of

Date: 07th February, 2025

7 Hughes, Real Estate Project of Rohan Developers Pvt. Ltd.

Place:Kolhapur

Reg. No. IBBI/IPA-001/IP-P/01561/2018-19/12406